

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 406/2002 in
OA 1240/1997

New Delhi this the 23rd day of September, 2002

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri V.K.Majotra, Member (A)

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North Zone AIR Doordarshan
Technical Employees Association
through Sh.Ashok Kumar Tikoo,
working as Sr.Technician in the
office of Doordarshan Kendra,
Jammu C/O Sh.P.N.Kakroo, Lalit
Kunj, Lane No.1-A, Block 'A'
Roop Nagar, Jammu.

.. Petitioner

(By Advocate Shri Yogesh Putney)

VERSUS

1. Shri S.K.Sarma, Director
General Akashvani, Akashvani
Bhawan, Parliament Street,
New Delhi.
2. Shri Bandhu Upadhyay,
Chief Engineer (Teg.) Staff
Training Institute (Technical)
AIR and Doordarshan, Kingway
Camp, Delhi
3. Dr.V.K.Singh, Chief Engineer,
North Zone, Akashvani and
Doordarshan, Jamnagar House,
Shahajahan Road, New Delhi.

.. Respondents

O R D E R (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)

After hearing Shri Yogesh Putney learned counsel for
some time, he seeks permission to withdraw ~~the~~ CP 406/2002
as prima facie we find that this is not in accordance with
law. CP 406/2002 is dismissed, leaving it open to the
petitioner to proceed, as advised, in accordance with law.

V.K.Majotra
(V.K. Majotra)
Member (A)

Lakshmi Swaminathan
(Smt.Lakshmi Swaminathan)
Vice Chairman (J)

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